HIGH COURT OF CHHATTISGARH, BILASPUR

SUPPLEMENTARY CONSTITUTION OF BENCHES AT HIGH COURT OF CHHATTISGARH, BILASPUR W.E.F 06.01.2025

S.No	Name of Hon'ble Judges	Jurisdiction
01.	Division Bench – II Hon'ble Mr. Justice Sanjay K. Agrawal & Hon'ble Mr. Justice Sanjay Kumar Jaiswal (up to 01.30 P.M.)	 All Criminal Matters which have not been assigned to any Division Bench. Tax Cases including Writ Appeals of Tax Cases. All Writ Matters of Division Bench. (Matter relates to Ultra Virus upto the year 2022).
02.	Single Bench- II Hon'ble Mr. Justice Sanjay Agrawal	 Writ Petition (C) from the year 2017 to 2021 (Final Hearing Matters) Writ Petition (Service) of the year 2017 Tied up Matters. (From 2:15 PM onwards)
03.	Single Bench- III Hon'ble Mr. Justice Parth Prateem Sahu	 Second Appeals from the year 2020 onwards. First Appeals from the year 2020 onwards Transfer Petition (Civil). All other Civil Matters which have not been assigned to any Single Bench. Writ Petition (Service) from the year 2019 to 2020 Tied up matters.
04.	Single Bench - VI Hon'ble Mr. Justice Naresh Kumar Chandravanshi	 Miscellaneous Appeal (Motor Vehicle Act) from the year 2017 to 2019. Criminal Appeal from the year 2020 onwards Writ Petition (T). Contempt Case (Civil) from year 2023 onwards Tied up matters.
05.	<u>Single Bench - VII</u> Hon'ble Mr. Justice Deepak Kumar Tiwari	 Writ Petition (C) of the year 2015 & 2016 (Final Hearing matters) Second Appeals upto the year 2019 First Appeals upto the year 2019 Civil Revision from the year 2021 onwards Tied up matters.
06.	Single Bench – VIII Hon'ble Mr. Justice Sachin Singh Rajput	 Criminal Appeals from the year 2001 to 2004 All nature of Writ Petitions (WP) upto the year 2006. Writ Petition (Service) upto the year 2016 Tied up matters.
07.	Single Bench - XI Hon'ble Mr. Justice Sanjay Kumar Jaiswal	 ➤ Criminal Appeal from the year 2006 to 2015 ➤ Tied up matters (From 2:15 P.M. onwards)

SOL CHIEF JUSTICE 01/101/2025

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement No./ 114 / R.(J.) / 2024,

Bilaspur, Dated: 04.01.2025

Copy forwarded for kind information to:-

1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
2.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
4.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
5.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
6.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
7.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
8.	The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.	
9.	The Registrar General, High Court of Chhattisgarh, Bilaspur.	
10.	The Registrar (Vigilance / I & E / Judicial / S & A Cell), Registrar (Computerization / C.P.C.), High Court of Chhattisgarh, Bilaspur.	
11.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.	
22.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.	
13.	The Additional Registrars (Judicial / D.E. & E / Admn. / Classification), High Court of Chhattisgarh, Bilaspur.	
14.	The Advocate General, Government of Chhattisgarh, Bilaspur.	
15.	The Deputy Solicitor General of India, Central Government, High Court Premises, Bilaspur.	
16.	The Secretary, High Court Legal Services Committee, Bilaspur.	
17.	The Secretary, High Court Bar Association, Bilaspur.	
18.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J) / Writ / Civil / Criminal / Central Filing Section / Cause List Section / Lawa-zima / Paper Book & Inspection / Library / Protocol Court Officer / S.W. / Supreme Court Section), High Court of Chhattisgarh, Bilaspur.	
19.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.	

(Khilawan Ram Rigri) Registrar (Judicial)